

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 255 of 2013

Dated :16 November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Delhi Transco Ltd., Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri &
Ms. Akshi Seem

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1/DERC
Mr. Alok Shankar,

ORDER

Ms. Swapna Shrivastava, learned counsel for the appellant has argued at length and she has finished her arguments.

Post this Appeal for hearing arguments of the respondents and rejoinder submissions of the appellant on **4th December, 2015.**

**(T. Munikrishnaiah)
Technical Member
hcj/rkt**

**(Justice Surendra Kumar)
Judicial Member**